

essed for clearance 78 projects from States of Andhra Pradesh, Karnataka, Tamil Nadu, Kerala, Bihar, Madhya Pradesh, Uttar Pradesh and Orissa.

**Commemoration Stamps on "Chand Bibi" and "Ahmed Nagar Fort"**

5120. SHRI YASHWANTRAO PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to issue a Commemoration postal stamp on "Chand Bibi" and the "Ahmad Nagar Fort" on the occasion of the completion of 500 years by the Fort;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) Does not arise.

(c) There is presently no proposal for issuing a commemorative postage stamp on "Chand Bibi" and "Ahmed Nagar Fort".

**Visit of Labour Party Leader of U.K. to J & K**

5121. SHRI GURUDAS KAMAT: Will the Minister EXTERNAL AFFAIRS be pleased to state:

(a) whether a labour party leader of the UK recently visited Jammu and Kashmir;

(b) if so, the details thereof; and

(c) whether prior permission was sought for this visit;

(d) if so, the details thereof; and

(e) the talks held by him with various Indian personalities?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) to (d). The Labour Party MP and Shadow Foreign Secretary, Mr. Gerald Kaufman, visited India from 7 to 11 August, 1991. During his stay, he also visited various places in Jammu and Kashmir. This was a goodwill visit at our invitation, in the general context of the long-standing relations between India and the Labour Party of UK and the desirability of maintaining and strengthening these relations through regular contacts with its leaders.

During Mr. Kaufman's talks with various Indian personalities, the evolving international situation, particularly developments in Europe, policies and political prospects of the Labour Party & developments in our region, including the Kashmir question, were discussed.

*[Translation]*

**Telephone Adalats in Districts of Orissa**

5122. SHRI MRUTYUNJAYA NAYAK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Telephone Adalats were held in Phulbani and other districts of Orissa between January 1, 1990 and July 31, 1991;

(b) if so, the details and the outcome thereof; and

(c) the rules, regulations and procedures followed in organising these Adalats and in disposing of the cases and disputes?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Telephone

Adalats are only held in minor/major Telecom Districts and Telecom Circles. Phulbani is not a Telephone District and hence no Adalat was due to be held there.

Telecom Districts of Cuttack and Bhubaneswar and also the Orissa Circle during this period.

Telephone Adalats were held in the

(b) The details are as follows:-

<i>Adalat (Date)</i>	<i>Number of complaints attended</i>	<i>Remarks</i>
Cuttack Telecom District (11.3.91)	22	All cases disposed of the spot.
Bhubaneswar Telecom District (13.3.91)	12	—do—
Orissa Circle (3.4.91)	17	—do—

(c) These are given in the attached statement.

sories, disconnection of telephones due to various reasons will be under the purview of the Telephone Adalat.

## STATEMENT

### *Rules for Telephone Adalats*

The concept of Telephone Adalat was introduced in the Department for the purpose of redressal of grievances of the public on an appointed date. It was initially to cover major cities like Delhi, Bombay, Calcutta, Madras, Bangalore, Hyderabad, Ahmedabad, Pune and Kanpur. It was felt that experience gained and results achieved after Telephone Adalats have been held at these places, an evaluation would be made to decided later to cover other areas. Such Adalats are to be held at an interval of three months.

**Bench:** The Adalat Bench comprise District/General manager two other members on each from Finance and Engineering. Incharge of Public Grievance Cell is compulsorily a member.

**Scope:** Service complaints such excess billing complaints, non-provision/delayed provision of telephone connections/acces-

Method: wide publicity is given through local newspapers regarding holding of Telephone Adalat, venue and time, name and address of the officer authorised to receive representations from the public. Generally, about 30 days are given to the public to submit the representations. The representations thus received are processed thoroughly for final decision. The representationists are suitably replied of the decision or to present themselves in person to attend the proceedings of the Adalat.

**Evaluation:** Proceedings of the sessions of the Adalats held at different places are evaluated at headquarters of the Department of Telecom for analytical purposes and for deciding the nature of remedial action in system defects, if any.

*[English]*

### Medium Irrigation Projects In Assam

5123. SHRI PROBEN DEKA: Will the Minister of WATER RESOURCES be pleased to state: